GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1594 ANSWERED ON:22.03.2012 SELECTION OF ROADS UNDER PMGSY Hazari Shri Maheshwar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the procedures adopted for according approvals for the construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY)

(b) whether the present process is satisfactory;

(c) if not, the reasons therefor;

(d) the process of according approval for the construction of roads recommended by local MPs under this project;

(e) whether priority is given to recommendations made by local MPs in road construction; and

(f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN J `ADITYA`)

(a)to (c): Pradhan Mantri Gram Sadak Yojana (PMGSY) aims at to provide all-weather access to eligible unconnected habitations in rural areas of the Country. The procedures prescribed under the PMGSY programme guidelines are adopted for according approvals for the construction of roads under the programme. The States send Detailed Project Proposals to National Rural Roads Development Agency (NRRDA) for scrutiny. After scrutiny of the project proposals, NRRDA sends the same to the Ministry of Rural Development for placing before the Empowered Committee for its consideration. On recommendation of the Empowered Committee the same are considered for clearance by the competent authority.

(d)to(f): It has envisaged under the programme guidelines that District Panchayat will seek ;annual proposals from the concerned Member(s) of Parliament out of the core network. The proposals received from the Member(s) of Parliament by the stipulated date should be given full consideration in the District Panchayat which should record the reason in each case of non-inclusion, and the Member(s) of Parliament should be informed of the inclusion/ non-inclusion of their proposals along with the reasons in each case in the event of non-inclusion.